

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CONSURE MEDICAL PRIVATE LIMITED

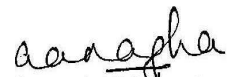
1.	NAME OF THE CORPORATE PERSON	CONSURE MEDICAL PRIVATE LIMITED
2.	DATE OF INCORPORATION OF THE CORPORATE PERSON	25 NOVEMBER 2011
3.	AUTHORITY UNDER WHICH THE CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, AHMEDABAD
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U33112GJ2011PTC067964
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	7/4626, DANGI SHERI NO 3 MAHATMA GANDHI ROAD, DELHI GATE, SURAT-395003
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23 SEPTEMBER 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: ANAGHA ANASINGARAJU ADDRESS: 1-2, AISHWARYA SANKUL, 17 G.A. KULKARNI PATH, OPP. JOSHI'S RAILWAY MUSEUM, KOTHRUD, PUNE – 411038 Email id: rp.anagha@kanjcs.com TELEPHONE NO: 020-25466265/ 25461561 REGISTRATION NO: IBBI/IPA-002/IPN00247/2017-18/10732
8.	LAST DATE FOR SUBMISSION OF CLAIMS	22 OCTOBER 2024

Notice is hereby given that Consure Medical Private Limited has commenced voluntary liquidation on 23 September 2024.

The stakeholders of Consure Medical Private Limited are hereby called upon to submit a proof of their claims, on or before 22 October 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anagha Anasingaraju
Liquidator

Date: 22 October 2024

Place: Surat